MANIPUR GAZETTE

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CONTENTS

		Page(s)			Page(s)
Part I	Appointments, Postings, Transfers Powers, Leave and other Personal Notices.	**Nil**	**Part III**	Orders, Notifications and Rule of the Government of India.	**Nil**
Part II(A)	Resolutions, Regulations, Orders, Notifications and Rules, etc.	**63-65**	**Part IX**	Advertisements and Notices by the Government/Public Bodies and Private Individuals/Bodies.	**Nil**
Part II(B)	Orders, Notifications and Rules of the High Courts.	**Nil**			

(Separate paging is given on each part in order that it may be filed as a separate compilation)

Part II(A)
GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR
Imphal, the 16th October, 2026

(Order No. 55 of 2026)

No. AS-101/6/2022-EDN(S)-EDN(S): Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes IX & X in respect of **St. Peter's School, Monglenphai, Churachandpur** and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026-2027, subject to fulfillment of the terms and conditions as laid down in the existing Guidelines/Instructions/ Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEI,
Joint Secretary, Education (S),
Government of Manipur.

GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 2nd November, 2026

(**Order No. 60 of 2026**)

No. AS-101/5/2021-EDN(S)-EDN(S) : Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes IX & X in respect of **Mount Olive School**, Tangmual, Lamka, Churachandpur District, Manipur and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026-2027, subject to fulfilment of the terms and conditions as laid down in the existing Guidelines/Instructions/Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEI,
Joint Secretary, Education (S),
Government of Manipur.

GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR
Imphal, the 2nd November, 2026

(**Order No. 61 of 2026**)

No. AS-101/12/2024-EDN(S)-EDN(S): Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes IX & X in respect of **Genesis Learners' School**, Down Town Tuibong, Churachandpur District, Manipur and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026- 2027, subject to fulfillment of the terms and conditions as laid down in the existing Guidelines/Instructions/ Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEI,
Joint Secretary, Education (S),
Government of Manipur.

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